

**IN THE HIGH COURT OF MADHYA PRADESH**

**AT INDORE**

**BEFORE**

**HON'BLE SHRI JUSTICE ANIL VERMA**

**ON THE 29<sup>th</sup> OF SEPTEMBER, 2022**

**MISC. CRIMINAL CASE No. 46922 of 2022**

**BETWEEN:-**

**RAJU @ RAJESH S/O HIRALAL GOSWAMI,  
AGED ABOUT 22 YEARS, OCCUPATION:  
AGRIUCLTURIST R/O NAVLI TEHSIL  
BHANPURA DISTT. MANDSAUR (MADHYA  
PRADESH)**

**...PETITIONER**

***(AVINASH KUMAR KHARE, LEARNED COUNSEL  
FOR THE PETITIONER )***

**AND**

**THE STATE OF MADHYA PRADESH STATION  
HOUSE OFFICER THROUGH POLICE STATION  
GANDHI SAGAR DISTT. MANDSAUR (MADHYA  
PRADESH)**

**..RESPONDENT**

***( NISHA JAISWAL PL APPEARING ON BEHALF  
OF ADVOCATE GENERAL)***

*This application coming on for hearing this day, the court  
passed the following:*

**O R D E R**

Learned counsel for applicant seeks to withdraw the M.Cr.C.

Prayer allowed.

M.Cr.C. is dismissed as withdrawn.

Certified copy as per rules.

**(ANIL VERMA)**  
**J U D G E**

**BDJ**